(b) if so, whether Government will place copies of these reports on the Table together with a statement showing the action taken thereon?

THE DEPUTY MINISTER FOR PLANNING AND IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The final reports of the Departmental Committee for Hirakud Dam Project appointed to enquire into the—

- (i) suitability and adequacy of the accounts organisation and the mechanism of financial control prescribed for the project;
- (n) sufficiency or otherwise of the arrangements hitherto obtaining in so far as they relate to technical control over the execution of the project; and
- (Hi) reasons for the excess over the sanctioned estimates that has occurred in the construction of the rail-road bridge over the Mahanadi at Sambalpur; and of the Joint Secretary in this Ministry deputed to enquire into alleged financial irregularities are still awaited.

(b) Does not arise.

SHRI S. MAHANTY: Will the Minister please state how many Committees have been appointed so far to enquire into this Hirakud Organization?

SHRI J. S. L. HATHI: So far only one Committee was appointed and also an enquiry was entrusted to the Joint Secretary of the Ministry.

SHRI S. MAHANTY: Will the Minister please state if any Committee was appointed to enquire into the allegations made by the Estimates Committee?

SHRI J. S. L. HATHI: The first Committee that was appointed was to enquire into the financial irregularities and accounts procedure. The Joint Secretary was required to look into the irregularities.

SHRI S. MAHANTY: Will the Alinister please state why the Mazum-dar Committee report has been kept in the cup-board?

SHRI J. S. L. HATHI: It is not kept in the cup-board. It will be laid on the Table of the House.

SHRI B. RATH: When will it be laid?

SHRI J. S. L. HATHI: In due course.

SHRI B. RATH: What does he mean by "in due course"?

MR. DEPUTY CHAIRMAN: Order, order

PROF. G. RANGA: Due course is something which cannot be defined.

MR. DEPUTY CHAIRMAN : It means as early as possible.

FOREIGN FILMS

- *i3. SHRI B. RATH: (a) Will the Minister for INFORMATION AND BROAD-CASTING be pleased to state the number of foreign films (country-wise) which are still under examination with a view to certification for public exhibition?
- (b) How many foreign films of each country have received certification for public exhibition during each of the last 3 years?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): A statement is laid on the Table of the House.

Statement Part

(a>—

Total number of applications in respect of foreign films for examination and certification for public exhibition pending with the Central Board of Film Censors as on 17th November 1952—

U.S.A.	•	•	•	•	141
U.K		٠		•	14
U.S.S.R.				•	4
Other countries			•	•	6
		Total		. –	165

Part (6)—

Total number of foreign films of each country granted certificates for public exhibition during each of the last 3 years—

Year Year Year Name of the country 1950-51 1951-52 1952-53

4	(15-1-51 to 31-3-51)		(up to 31st Oct. 1952)	
(i) U.S.A		531	2,226	1.025
(ii) U.K		73	669	215
(iii) U.S.S.R.		8	38	18
(iv) Pakistan		2	9	4
(v) Other coun	tries	22	133	34
Total .		636	3.075	1,296

MR. DEPUTY CHAIRMAN: Ouestion No. 14.

SHRI C. G. K. REDDY: May I have your permission to ask that question

MR. DEPUTY CHAIRMAN: Have you any authority?

SHRI C. G. K. REDDY: No.

MR. DEPUTY CHAIRMAN: Question No. 15.

TEA ENQUIRY REPORT

- *I5. SHRI S. N. MAZUMDAR: (a) Will the Minister for COMMERCE AND INDUSTRY be pleased to state when the Tea Enquiry Body is expected to submit its report?
- (b) Has any interim report been submitted?
- (c) If so, will that Report be circulat ed to the Members of the Council?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). The team of officials deputed to enquire into the economic conditions of the tea industry have concluded their enquiry and submitted their report to Government.

(c) A copy of the report has been laid on the Table of the House. Additional copies have been placed in the Library of the House. [Placed in Library, see No. IV Ri7i(i3).]

SHRI I know finished port? S. N. MAZUMDAR: May whether the Ministry has its consideration of the re

Shri D. P. KARMARKAR: We have considered the report and I thought the hon. Member knows that recently we have passed some orders giving some concessions to some of the tea interests.

SHRI S. N. MAZUMDAR: May I know whether the House will have an opportunity to discuss that report?

SHRI D. P. KARMARKAR: I shall happily lay the order on the Table of the House if it is necessary but whether the House will have an opportunity to discuss it could be decided by the Leader of the House.

SHRI B. C. GHOSE: May I know whether the tea industry is satisfied with the concession to certain low grade teas only?

SHRI D. P. KARMARKAR: That is what we thought. The low grade teas were suffering very badly.

SHRI B. C. GHOSE: Does not the Minister know that this will jeopardise the interests of the higher grade tea?

SHRI D. P. KARMARKAR: No.

GRANT OF LOANS TO INDIAN TEA CONCERNS

- *16. S. N. MAZUMDAR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that some Indian tea companies in Darjeeling and Jalpaiguri districts have approached Government for the grant of loans from the Industrial Finance Corporation;